

Statement

Sl. No.	Location	Controlling Field Unit	Status of Action Taken to remove the Illegal construction in each case
1.	Mukherjee Nagar	NTR (Mtce.) New Delhi	Slum wing and JJ Department of MCD has been requested for surveying and removal of illegal constructions.
2.	Behind Eastern Court	-Do-	Illegal construction has been removed on 24.4.97
3.	DIZ Area	-Do-	Rs. 4.30 crores have been sanctioned as relocation charges by DOT. This amount is to be deposited with slum wing of MCD on receipt of demand from the slum wing of MCD/DDA.
4.	Keshav Puram Lawrence Road	MTNL, New Delhi	Case taken up with the concerned authorities to get the unauthorised occupants evicted.
5.	J.L. Marg	-Do-	

*[English]***Construction of Railway Gates in Kerala**

3545. SHRI T. GOVINDAN: Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are considering to construct railway gates in between Calicut and Kannur on National Highway as well as railway over-bridges to help in easing the traffic flow; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) Yes, Sir.

(b) There are 8 nos. of level crossings between Calicut and Cannanore across National Highway-17 on which Road Over Bridges are being considered on cost sharing basis. The State Govt. of Kerala was advised to sponsor Road over/Road under bridges at these locations which are within the criteria, for inclusion in Railway Works Programme. No such proposal has yet been received from State Government. Necessary action will be taken as and when firm proposals are received from the State Government.

Borrowing from Domestic Market

3546. SHRI RAM NAIK : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Indian Railway Finance Corporation has been borrowing from the domestic market at an interest rate of 16 or 17 per cent, which is higher than the rate of return i.e. of 12 to 15 per cent;

(b) if so, the source through which the interest at higher rate will be paid by the Indian Railway Finance Corporation; and

(c) the steps taken/proposed to increase the internal resource generation?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) No, Sir. As only a small part of the funds raised by the Indian Railway Finance Corporation (IRFC) through market borrowing bore interest rate of 16 and 16.5% per annum, the rate of return on funds raised during any financial year has been more than the weighted average cost of borrowing.

(b) and (c) Do not arise.

*[Translation]***Extension of M.E.M.U. Rail Services**

3547. DR. SATYANARAYAN JATIA : Will the Minister of RAILWAYS be pleased to state the present position in regard to extending the M.E.M.U. rail service running between Baroda and Ratlam to Ujjain?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : The extension of MEMU service to Ujjain has been done w.e.f. 26.7.97.

*[English]***Demand for Metro Services**

3548. SHRI BASU DEB ACHARIA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have taken any measures to fulfil the longstanding demand of the people of Bardhaman, Bankura, Birbhum, Purulia district to extend metro services in these areas;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY) : (a) to (c) While satellite derived metro channel (DD-2) service is available throughout the country, including all the districts of West Bengal, terrestrially, the service is being initially extended to major cities/towns in the country depending on availability of resources and *inter se* priorities. In West Bengal, DD-2 service is presently